

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	Hearing	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Y.V. PRAKASH for Petitioner  
Y K. N. SHARMA

9449258261

② Shakti Prasad S.C. Respondent  
2030050342 No. 102-38  
5  
Counsel for petitioner is present. He has filed one memo stating that R-6 is one of the Directors of R-1 company and hence, notice may be sent to R-1 so that if notice is served on R-1, it is deemed to have been served on R-6 also. Counsel for other respondents reported that R-6 has retired as Director and he will file objections to the memo. Counsel for petitioner is further directed to comply the relevant provisions of I&B Code.

For filing objections in the main petition as well on the memo, list it on 18.07.2017.

MEMBER (J)

MEMBER (T)